The issues related to pending land acquisition and R&R, finalization of designs, NH crossings, problems at work front are attended by them as per the directions issued by the State Government/PPA for speedy completion of the works.

Further, Ministry of Water Resources, River Development and Ganga Rejuvenation, Government of India has constituted Dam Design Review Panel for technical assistance and timely execution of the project. An Expert Committee has been constituted to overview the implementation of the Polavaram Project till completion and to critically examine the progress of the project works from all angles *i.e.*, overall planning of the construction, quality, safety, cost aspects, etc.

A Committee has also been formed with Secretary, Ministry of Tribal Affairs, Government of India as its Chairperson to monitor and review the R&R works of this Project.

Namami Gange Mission under CSR initiative

- 315. SHRI DEREK O'BRIEN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether money charged under Swachh Bharat Cess from people of the country is being used for the Mission, if so, the details thereof and funds received so far; and
- (b) whether any of the private companies donated to Namami Gange Mission as part of their CSR initiative, if so, the details thereof, along with names and amount received?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) National Mission for Clean Ganga (NMCG) receives funds from Government of India through budgetary allocations in the form of Grant-in-Aid. NMCG does not receive any funds from the money charged under Swachh Bharat Cess from people of the country.

(b) Under the Corporate Social Responsibility (CSR) initiative, donations / contributions received till date from private companies are tabulated below:

	Private Companies Contribution	Amount ₹
1.	Bank of America	40,720,000.00
2.	Oberoi Hotels Pvt. Limited	5,700,000.00

*	Private Companies Contribution	Amount ₹
3.	Keva Fragrances Pvt. Ltd.	4,411,530.00
4.	S H Kelkar & Co. Ltd.	4,338,679.00
5.	Black & Veatch Private Limited	2,484,257.00
6.	Mobileum (India) Private Limited	1,400,000.00
7.	Hollister Medical India Pvt. Ltd.	1,200,000.00
8.	M/S Karam Chand Thapar & Bros. (Coal Sales) Limited	1,000,000.00
9.	Open Solutions Software Servics Pvt. Ltd.	842,602.00
10.	Bitrhymes (India) Private Limited	693,196.00
11.	Um Cables Limited	500,000.00
12.	Semikron Electronics Private Limited	400,000.00
13.	Digi Captions India Private Limited	436,086.00
14.	Mainlec Technelogies Pvt. Ltd.	233,600.00
15.	Iac Electricals Pvt. Ltd.	200,000.00
16.	Maintec Technologies Pvt. Ltd.	200,000.00
17.	Digite Infotech Pvt. Ltd.	200,000.00
18.	Amrit Corp.Ltd.	150,000.00
19.	J&K Group Companies	100,000.00
20.	Amrit Banospati Company Ltd.	100,000.00
21.	Polyplastics Industries India Ltd.	100,000.00
22.	Gillanders Arbuthnot & Co. Ltd.	100,000.00
23.	Eris Lifesciences Private Limited	50,000.00
24.	Lokkur Stocks & Shares Pvt.Ltd.	10,000.00
25.	Access Healthcare Services Pvt. Ltd.	24,372.00
26.	Zeus Air Services Pvt. Ltd.	111,111.00
27.	Amrit Corp. Ltd.	100,000.00
28.	Amrit Banaspati Company Ltd.	100,000.00
29.	Tokai Imperial Rubber India	231,000.00
30.	Open Solutions Software Servics Pvt. Ltd.	63,275.00

·	Private Companies Contribution	Amount ₹
31.	Pearlite Liners Pvt. Ltd.	485,000.00
32.	Pearlite Liners Pvt. Ltd.	485,000.00
33.	Semikron Electronics Pvt. Ltd.	500,000.00
34.	Pearlite Liners Pvt. Ltd.	221,400.00
35.	Logitech Engg.	1,540,000.00
36.	Pearlite Liners Pvt. Ltd.	618,000.00
37.	Velocis Systems Pvt. Ltd.	500,000.00
38.	Nissin Abc Logestics Pvt. Ltd.	200,000.00
3 9.	Maintec Technologies Pvt. Ltd.	110,000.00
40.	GSN Games India Pvt. Ltd.	2,112,678.00
41.	CHT (India) Pvt. Ltd.	960,000.00
42.	Alstom	5,000,000.00
43.	Wartsila India Private Ltd.	2,500,000.00
44.	Yaskawa India Pvt. Ltd.	800,000.00
45.	Mobileum India Pvt. Ltd.	1,325,000.00
46.	Alok Masterbatches Pvt. Ltd.	1,975,500.00
47.	Bank of America	6,000,000.00
48.	Mgage India Private Limited	1,623,704.00
49.	Hollister Medica	1,500,000.00
50.	Gillanders Arbuthnot & Co. Ltd.	100,000.00
51.	Parle Agro Pvt. Ltd.	2,834,000.00
52.	Jullundur Motor Agency (Delhi) Limited	1,000,000.00
53.	Teshaco Pumps Pvt. Ltd.	3,073,000.00
54.	S.H Kelkar Pvt. Ltd.	2,500,000.00
55.	Keva Fragaranes Pvt. Ltd.	3,690,000.00
56.	Shree Agarsen Steel Industries Pvt. Ltd.	5,000.00
57.	Netwest Estates Private Limited	10,000.00
58.	OOCL (India) Private Limited	3,440,000.00
59.	Pearlite Liners Pvt. Ltd.	800,000.00

	Private Companies Contribution	Amount ₹
89.	S.H.Kalkar And Company Ltd.	2,132,000.00
90.	Grt Jewelers India (P.) Ltd.	5,000,000.00
91.	Orient Refractories Rtgs Utr No. HDFCR52	4,500,000.00
92.	Orient Refractories Rtgs Utr No. HDFCR52	4,500,000.00
93.	Shree Mahavir Metalcraft Pvt Ltd.	500,000.00
94.	Hitech Extrusion LLP	250,000.00
95.	Accumax Interior Products Pvt. Ltd.	1,100,000.00
96.	Systa Met India Private Limited	600,000.00
97.	Pushpak Logistic Ssolution LLP	500,000.00
98.	Siddhi Marine Services LLP	500,000.00
99.	Dun+Bradstreet	288,920.00
100.	Pearlite Liners Pvt. Ltd.	500,000.00
101.	M/s Goa Glass Fibre Limited	500,000.00
102.	M/s Mandray Medical India Limited	720,000.00
103.	M/s Orient Refractories Limited	3,000,000.00

Setting up of STPs on polluted rivers

- 316. SHRI N. GOKULAKRISHNAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether it is a fact that Government has signed a tripartite agreement with private sector concessionaries for country's first two hybrid annuity PPP projects for setting up Sewage Treatment Plants (STPs) at many places;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government intends to set up such STPs for the most of the polluted rivers in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) and (b) Yes Sir, National Mission for Clean Ganga (NMCG) has signed tripartite Concession Agreements with the Concessionaires and Project Executing Agencies for setting up